

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST (II) DATED **11.08.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 396/2026 For Exemption IA No. 1132/2026 For Stay IA No. 1133/2026	Rajesh Agarwal Vs Bank of Maharashtra & 2 Ors.	Mr. KP Sanjeev Kumar	Ms. Aishwarya Chevuturi For Caveator
2.	Comp App (AT) (CH) (Ins) No. 397/2026 For Exemption IA No. 1134/2026 For Stay IA No. 1135/2026	Dilip Satyanarayan Agarwal Vs Bank of Maharashtra & 2 Ors.	Mr. KP Sanjeev Kumar	Ms. Aishwarya Chevuturi For Caveator

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in